

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) Efforts are being made to settle this dispute as early as possible.

CONDUCT OF SDM, SADAR (TRIPURA)

5466. SHRI JYOTIRMOY BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an Election suit was filed by Shri Biren Dutta ((CPI-M) against Shri Jogendra Kumar Chowdhuri, Congress M.P. from the Lok Sabha, Tripura West Constituency;

(b) whether the Judicial Commissioner, Tripura has set aside Shri Jogendra Kumar Chowdhuri's election and ordered a fresh one;

(c) whether in his verdict given on the 11th June, the Judicial Commissioner specially mentioned the name of Shri S. R. Chakrabarty the then S.D.M., Sadar for his service to the Congress Party during the election campaign;

(d) whether during January-February, 1967, the Tripura Government spent more than Rs. 30 lakhs which the Judicial Commissioner did not accept as normal expenditure; and

(e) if so, what action, if any, has been taken by Government against the then S.D.M., Sadar and other Government Officers on the basis of the judgment delivered by the Judicial Commissioner, Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes Sir, one election petition, and not suit, was filed.

(b) Yes Sir;

(c) Yes Sir.

(d) It is not possible to give information on this point as a certified copy of the Judgment has not yet been received by the Government of Tripura.

(e) An appeal has been filed by Shri Choudhury in the Supreme Court against this judgement and

stay order has been obtained by him. Question of taking further action in the matter, therefore, does not arise at this stage.

A.R.C. REPORT ON COUNCIL OF MINISTERS

5467. SHRI S. K. TAPURIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Administrative Reforms Commission has submitted its report on the functioning of the Council of Ministers at the Centre;

(b) if so, the details thereof;

(c) whether it is a fact that the report has proposed merger of Ministries for Industrial Development and Commerce;

(d) whether Government propose to accept the Commission's recommendation; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (e). The Administrative Reforms Commission has not submitted any report on the functioning of the Council of Ministers at the Centre. However, in its report on Economic Administration submitted to Government on 20th July, 1968, the Commission has suggested that the subjects of Commerce and Industry should be combined into a single Ministry of Commerce and Industry. This report is under examination.

सरकारी सम्बन्धि के दुरुपयोग के कारण बिहार में झूतपूर्व कलक्टर श्री शिशिर कुमार साल का मुनतिल किया जाना

5468. श्री सुरेन्द्र नाथ द्विवेदी :

श्री एस० एम० जोशी :

श्री श्रीधरज :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार के झूतपूर्व राजस्व मंत्री ने 1967 में श्री